

(vi) Deficiencies in audit and accounts which allowed accumulation of huge outstanding advances.

ENFORCEMENT OF INDIAN PHARMACY ACT BY STATE GOVERNMENTS

816. SHRI A. D. MANI :
SHRI LOKANATH MISRA :
SHRI M. K. MOHTA :
SHRI K. L. N. PRASAD :

Will the Minister of HEALTH AND FAMILY PLANNING/स्वास्थ्य और परिवार नियोजन मंत्री be pleased to state :

(a) whether it is a fact that many States have failed to enforce the provisions of the Indian Pharmacy Act; and if so, which are those States; and

(b) how many qualified pharmacists are at work in the various chemists shops all over the country at the present time ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING/स्वास्थ्य और परिवार नियोजन मंत्रालय में राज्य मंत्री (PROF. D. P. CHATTOPADHYAYA) :
(a) The State Governments of Assam, Uttar Pradesh and Delhi have enforced all the provisions of the Pharmacy Act, 1948. A statement giving the detailed information in regard to enforcement of various provisions of the Act by the State Governments is attached. [See Appendix LXXVIII, Annexure No. 5].

(b) According to the information received from State Governments of West Bengal, Gujarat, Mysore, Bihar, Chandigarh Administration, Manipur, Tripura, Dadra and Nagar Haveli, Delhi Administration, Goa, Daman & Diu, Laccadive & Minicoy Islands, Andamans, Port Blair and Pondicherry, the number of qualified pharmacists at work is 15,861. The State Governments of Uttar Pradesh, Maharashtra, Bihar and Himachal Pradesh have stated that information is not readily available with them. The remaining State Governments have yet to report.

PRIMARY EDUCATION

817. SHRI PRANAB KUMAR MUKHERJEE : Will the Minister of EDUCATION AND SOCIAL WELFARE/शिक्षा तथा समाज कल्याण मंत्री be pleased to state :

(a) whether Government have undertaken any comprehensive plan for primary education as pointed out by Shri Siddhartha Sankar Ray, Minister in charge of Education, in his inaugural speech at the Conference of All India Primary Teachers' Federation at Jullundur on the 2nd October, 1971; and

(b) if so, what are the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/शिक्षा तथा समाज कल्याण मंत्रालय में उपमंत्री (SHRI D. P. YADAV) : (a) and (b) The Ministry of Education proposes to prepare separate plans for the development of primary education for each State. Necessary data are being collected. The intention is to prepare a plan for achieving universal primary education as early as possible and to improve quality.

कृषि मूल्य आयोग

818. श्री जगदम्बी प्रसाद यादव : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) कृषि आयोग ने अब तक क्या प्रगति की है ; और

(ख) क्या सरकार इस आयोग के अध्यक्ष पद पर भूतपूर्व मंसद सदस्य श्री रंगा के नाम पर विचार कर रही है जो कृषक आन्दोलन के कर्मठ कार्यकर्ता और नेता रहे हैं ?

†[AGRICULTURE PRICE COMMISSION

818. SHRI J. P. YADAV : Will the Minister of AGRICULTURE/कृषि मंत्री be pleased to state :

(a) what progress has so far been made by the Agricultural Commission; and

(b) whether Government are considering the candidature of Shri Ranga ex-M. P. who has been an active worker and leader of farmers campaign, for the post of Chairman of this Commission ?]

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब शिन्दे) : (क) आयोग ने भारत सरकार

† [] English translation.